

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.414
CP(CAA)109/ND/2022

IN THE MATTER OF:

Ds Drinks And Beverages Pvt Ltd
And
Himachal Plywoods Pvt Ltd

... Applicant

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 10.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kartikeya Goel, Adv.

ORDER

Ld. Counsel appearing on behalf of the Applicant Company has submitted that RD has raised certain queries/observations and the same needs to be clarified.

Let the matter be fixed for hearing on **28.03.2023**.

Sd/-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-

ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)